

(b) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Notification [Placed in Library. See No. LT-9057/75.]

**NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT.**

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of (Notification No. G.S.R. 44 (E) (Hindi and English versions) published in Gazette of India dated the 5th February, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-9058/75]

12.20 hrs.

**RE QUESTION OF PRIVILEGE—  
contd.**

(Interruptions)

MR SPEAKER: Kindly do not interrupt. I have not allowed anybody; you do not force me to do it. We are already on the other business. This was disallowed the other day. The Prime Minister has made a statement and after that I am passing on to the next business. I have gone to the next item.

SHRI H. N. MUKERJEE (Calcutta-North-East): May I make a submission?

MR. SPEAKER: Yes.

SHRI H. N. MUKERJEE: I am only submitting for your consideration one thing. Nobody is questioning either your ruling or what the Prime Minister has stated. My friend Prof. Dandavate appears to have something in writing which causes some confusion in his mind. I submit that you call him to your Chamber—and also whoever else you think is interested in this matter—and you settle the matter there. It cannot go on like this (Interruptions)

MR. SPEAKER: He can write to me; he can see me.

SHRI H. N. MUKERJEE: You can make an offer in the House to call him.

(Interruptions)

श्री अटल बिहारी वाजपेयी (स्वाजियर): क्या प्रधान मंत्री जी ने जो कहा है, उस को चुनौती नहीं दी जा सकती? (व्यवधान)

अध्यक्ष महोदय : ग्रांडर प्लीज । मैं आप से बात करूंगा ।

उस दिन आप ने इस को रोज किया था और आप उस पर बोले । आप ने कुछ मिनट इस बारे में कहा और उम के बाद मैंने कहा I do not treat it as privilege.

और उम के बाद आप ने कहा कि मिनिस्टर ने आपका किया । आप दोबारा कैसे इस को रोज कर सकते हैं ? आप ने उस दिन इस को रोज किया था और आप उस पर बोले और उस के बाद मैं ने डिसएलाउड किया । हर रोज यह जान आए, यह कैसे हो सकता है ?

श्री अटल बिहारी वाजपेयी : यह ठीक है कि आप ने प्रिविलेज मोशन पेश करने की इजाजत नहीं दी । यह ठीक बात है ;

अध्यक्ष महोदय : आप बोले भी उस दिन ।

श्री अटल बिहारी वाजपेयी : लेकिन आप को याद होगा कि उस दिन पार्लियामेंट १ एफेयर्स मिनिस्टर ने कहा था कि उन्हें इस बारे में कोई जानकारी नहीं है और वे थो । समय चाहते हैं ।

MR. SPEAKER: I have made it clear.

श्री अटल बिहारी वाजपेयी अध्यक्ष महोदय, मुझे पूरा कर लेने दीजिए । दूसरी बात यह है कि आज थो भु डबले कुछ कागज लेकर आए हैं जिन के बारे में उन का कहना है कि प्रधान मंत्री से कोरेसपोंडेंस हुई है । वह कोरेसपोंडेंस उस समय मेरे पास नहीं थी ।

**अध्यक्ष महोदय :** किस बात की कोरेसपोडेंस ?

**श्री अटल बिहारी वाजपेयी :** इसी मामले को लेकर ।

**MR. SPEAKER:** I am not concerned. It was not there in the privilege motion. I had disallowed that a few days ago and he cannot bring an identical motion.

**श्री अटल बिहारी वाजपेयी :** तीसरी बात यह है कि आप ने प्रधान मंत्री जी को बयान देने की इजाजत दी (बयवधान) ।

**अध्यक्ष महोदय :** जब मैं ने इस को डिसेप्लाऊ कर दिया था तो आप फिर कैसे इस को रोज कर सकते हैं ।

It is outside that. I had not accepted it.

ऐसे गोलमोल चक्कर से यह चीज नहीं आ सकती । मैं यह मानने के लिए तैयार नहीं हूँ । कोई रीजनेबिल बात होती है, तो मैं मान लेता हूँ । आप इस को इस ढंग से जाने की कोशिश करें यह नहीं हो सकता ।

यह कौन सी बात है आज भी यह मामला आया, पहले भी आया था और फिर तीसरे दिन आप इस को लाएँ । जब मैं ने इस को डिसेप्लाऊ कर दिया है तो दूसरी दफा कैसे यह आएगा । क्या मैं सब रूल्स फेंक कर क्योंकि आप ज्यादा शोर करते हैं, आप की बात तबज्जह से सुनूँ और जो रूल्स हैं उन के मुताबिक चलूँ । ऐसा नहीं हो सकता ।

**PROF. MADHU DANDAVATE:** (Rajapur): If the issue was closed, why was the Prime Minister allowed to make a statement and not I? I am on a point of order..

**MR. SPEAKER:** No point of order can be raised when we are not on any business. I have moved on to the next item. I cannot allow any question or any debate on the Prime Minister's statement.

**SHRI SHYAMNANDAN MISHRA** (Begusarai): Because of her statement, our doubt is confirmed.

**MR. SPEAKER:** Prof. Dandavate, if you have any thing, you can write to me or see me. You cannot raise in in this manner. I tell you once for all. I am not prepared for it.

**SHRI PILOO MODY** (Godhra): First of all, you do not read anything. The only right we enjoy in this House is the right of speech. If you take that right away, we do not need a House and we do not need a Speaker.

**MR. SPEAKER:** Next item. Shri Kulkarni.

12.30 hrs.

#### PLANTATIONS LABOUR (AMENDMENT) BILL

##### (i) REPORT OF JOINT COMMITTEE

**SHRI RAJA KULKARNI** (Bombay-North-East): I beg to lay on the Table a copy of the Report of the Joint Committee on the Bill further to amend the Plantations Labour Act, 1951.

##### (ii) EVIDENCE

**SHRI RAJA KULKARNI:** I beg to lay on the Table the record of the Evidence tendered before the Joint Committee on the Bill further to amend the Plantations Labour Act, 1951.

12.31 hrs.

#### RE. QUESTION OF PRIVILEGE— contd.

**SHRI SAMAR GUHA** (Contaj): On a point of order, under Rule 376.

**MR. SPEAKER:** I have passed on to the next item. I am sorry I cannot allow it.

**PROF. MADHU DANDAVATE:** Has you nationalised all points of order?